

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

No. 77 /UHC/Admin.A/2012

Dated: April 24, 2012.

Pursuant to the Government Notification No. -/XXXVI(1)/2012-09-Bha.Sa./2001 dated 20.04.2012, issued in exercise of powers vested U/s 36A of N.D.P.S. Act, 1985, Sri Srikant Pandey, Additional District & Sessions Judge / 1<sup>st</sup> F.T.C., Hardwar, is conferred powers to preside over the Special Court at Hardwar, constituted under N.D.P.S. Act, 1985, in addition to his duties.

**By Order of Hon'ble the Chief Justice**

Sd/-  
(Ram Singh)  
**Registrar General.**

No. 1724 /XI(e)-5/Admin.A/2004

Dated: April 24, 2012.

Copy forwarded for information and necessary action to: -

1. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun
3. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
4. District Judge, Hardwar along with photocopy of aforesaid notification of the Government.
5. The Accountant General A&E, Uttarakhand, Oberoi Building, Majra, Dehradun.
6. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
7. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
8. Registrar (Judicial), Registrar (Protocol) and Additional Registrar.
9. P.P.S. to Hon'ble the Chief Justice.
10. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
11. P.S. to Registrar General.
12. Senior Treasury Officer, Hardwar.
13. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
14. I/c N.I.C., High Court of Uttarakhand, Nainital.
15. Guard File/ Assistant concerned.

  
Assistant Registrar  
Admin. A.

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

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Dated: April 24, 2012.

Pursuant to the Government Notification No. -/XXXVI(1)/2012-09-Bha.Sa./2001 dated 20.04.2012, issued in exercise of powers vested U/s 36A of N.D.P.S. Act, 1985, Sri Amit Kumar Sirohi, Additional District & Sessions Judge / 1<sup>st</sup> F.T.C., Dehradun, is conferred powers to preside over the Special Court at Dehradun, constituted under N.D.P.S. Act, 1985, in addition to his duties.

**By Order of Hon'ble the Chief Justice**

Sd/-  
(Ram Singh)  
**Registrar General.**

No. 1725 /XI(e)-5/Admin.A/2004

Dated: April 24, 2012.

Copy forwarded for information and necessary action to: -

1. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun
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15. Guard File/ Assistant concerned.

*Rema*  
Assistant Registrar  
Admin. A.